

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

Sub: High Court of Judicature at Hyderabad – District and Sessions Judges
- Postings and Transfers - Posting of Sri A.Venkateswara Reddy,
Secretary, A.P. High Court Legal Services Committee, Hyderabad as
Member Secretary, Telangana State Legal Services Authority,
Hyderabad – Orders - Issued .

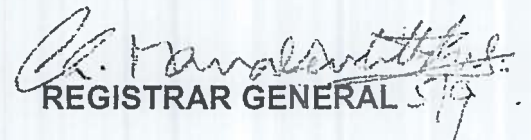
- Read: 1. G.O.Ms.No.9 Law (L.A. & J – Home Courts.A1) Department dated
05.11.2014.
2. Letter ROC No.9295 / APSLSA / LSW – 2014, dated 08.12.2014
from the Member Secretary, Andhra Pradesh State Legal
Services, Hyderabad.
3. High Court's Proceedings Order ROC No.7775/2014-B.Spl.,
dated 06.01.2015

ORDER ROC No.615/SO/SLSA/RO/2014, dated 05.09.2015

The High Court is pleased to pass the following order:-

Sri A. Venkateswara Reddy, District and Sessions Judge on O.D. working
as Secretary, High Court Legal Services Committee, Hyderabad, is transferred
and posted as The Member Secretary, Telangana State Legal Services
Authority, Hyderabad. (Post kept vacant).

1. Sri A. Venkateswara Reddy, will take charge of his new post
from the Member Secretary, A.P. State Legal Services
Authority, Hyderabad ,who is holding full additional charge of the
said post.
2. After assumption of the Charge of his new post he will be hold
full additional charge of the post of Secretary, High Court Legal
Services Committee, Hyderabad, until further order.
3. The Member Secretary, A.P. State Legal Services Authority,
Hyderabad, will hand over the Charge of the Post of the
Member Secretary, Telangana State Legal Services Authority,
Hyderabad, who is holding full additional charge of the said post
to Sri A. Venkateswara Reddy and get relieve from the said
post.


REGISTRAR GENERAL 5/19

To

1. The Officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal
Secretaries to Hon'ble Judges (for placing before their Lordships kind
perusal).
3. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
4. The Member Secretary, Telangana State Legal Services Authority,
Hyderabad.
5. The Personal Secretaries to all the Registrars.

- 6) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 7) All the Officers, High Court of Judicature at Hyderabad.
- 8) All the Section Heads, High Court of Judicature at Hyderabad.
- 9) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 10) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 11) The Director, A.P. Judicial Academy, Secunderabad.
- 12) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary General, Supreme Court of India, New Delhi.
- 18) The Registrar, Supreme Court of India, New Delhi.
- 19) The Accountant General, Andhra Pradesh, Hyderabad.
- 20) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 21) The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
- 22) The Secretary, Junior Officers' Association, High Court of Judicature at Hyderabad.
- 23) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 24) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi }
Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
- 25) The Overseer, High Court of A.P., Hyderabad.
- 26) SPARE